GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. 2254 TO BE ANSWERED ON 10th DECEMBER, 2021

SETTING UP OF OXYGEN PLANTS IN KERALA

2254. SHRI ANTO ANTONY:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has received any request for setting up of oxygen plants in Pathanamthitta and Kottayam Districts in Kerala;
- (b) if so, the details thereof along with the response of the Government thereto;
- (c) whether the Government has any statistics regarding number of oxygen plants in the country;
- (d) if so, the details of such plants established before and after second wave of COVID-19 pandemic in the country;
- (e) whether the Government has any plan to set up more oxygen plants especially for health sector in the country; and
- (f) if so, the details thereof along with the steps taken by the Government in this regard?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE

(DR BHARATI PRAVIN PAWAR)

(a) to (f): As many as 35 Pressure Swing Adsorption (PSA) plants are established by the Government of India in Kerala. These include 26 PSA plants which have been installed and commissioned under PMCARES Fund in every district of Kerala including Pathanamthitta and Kottayam Districts. Additionally 9 PSA Plants are approved in Kerala by Central Government PSUs.

The Government has sanctioned 1563 Pressure Swing Adsorption (PSA) oxygen generation plants of which 1463 have been commissioned. These include 1225 PSA plants which have been installed and commissioned under PMCARES Fund in every district of the country. Additionally 338 PSA Plants are set up by PSUs of Ministry of Petroleum & Natural Gas, Ministry of Power, Ministry of Coal, Ministry of Railways etc till date. The States have also been asked to install PSA plants in public health facilities and facilitate installation of PSA plants in private health facilities. The National Medical Commission has amended the Minimum Requirements for Annual MBBS Admission Regulations, 2020 to make it mandatory for all medical colleges to install PSA plants.